

[Sh. M.M. Jacob]

and 7 including one SPO on 16.8.92. Thus, a total of 56 persons were killed out of which 49 were relatives and 7 were policemen.

The security forces have taken note of the challenge and have initiated various operational steps so as to combat terrorists threat and ensure protection to the families of the policemen. All the possible steps are being taken to achieve the twin objectives of mounting greater pressure on the remaining terrorist gangs while, at the same time, giving adequate protection to the policemen and their families. An alert has been sounded throughout the State.

The Government of Punjab has granted Rs. 1 lakh as ex-gratia to the next of kin of each deceased. Of this Rs. 50,000/- would be in cash and the balance in the form of deposits. The Director General of Police, Punjab, has visited and consoled the affected families. All efforts have been made to ensure that the morale of the force is not affected by such happenings.

I am sure, the House will join me in condemning these dastardly acts and expressing sympathies for the families of the deceased.

15.14 hrs.

PUBLIC ACCOUNTS COMMITTEE

Thirty-First and Thirty-Second Reports

[English]

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Thirty-first Report on Slum Clearance and Improvement of Slums and Economically Weaker Sections Housing Programme.
- (2) Thirty-second Report on Assessment of Small Scale Industrial Undertakings.

15.14 1/2 hrs.

ANNOUNCEMENT RE: ARREST OF SARVASHRI SURAJBHANU SOLANKI AND DIGVIJAYA SINGH, MPS.

[English]

MR. CHAIRMAN: I have to inform the House that the following teleprinter message dated 17th August, 1992, was received from the Superintendent of Police, Dhar, Madhya Pradesh:-

"Sarvashri Surajbhanu Solanki and Digvijaya Singh, Members of Parliament, have been arrested on 17th August, 1992 at Dhamnod, District, Dhar, Madhya Pradesh, under section 151 Cr. P.C. for organising dhakka jam on Agra-Bombay National Highways along with other 306 persons. They are kept at Special Jail, Dharampuri, Dhar."

15.15 hrs.

BUSINESS ADVISORY COMMITTEE

Twentieth Report

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS